## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.113/(MAH)/2009 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017

NAME OF THE PARTIES: Unicom Skytech Ltd.

V/s.

M/s. Neelprag Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	AJAY BASUTRAR	Advocate for R1 to R3	20
	Farhon Dobash along with Geshank Gour	R, to R3	
2.	J. F. Jhunjhumon	2 Director Petioner	0.10 hul

## COMMON ORDER T.C.P. No. 113/397-398/CLB/MB/MAH/2009 T.C.P. No. 44/397-398/CLB/MB/MAH/2013 (OLD CP NO. 91/2006)

- The Learned Representatives of both the sides are present.
- By consent seeking adjournment. Granted.
- The parties are directed to complete their pleadings, within 15 days.
- The matter is listed for "Final Hearing" on 11<sup>th</sup> July, 2017.
   d to 19<sup>th</sup> July, 2017.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 03.05.2017